

No.F.36(19)/2014-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

New Delhi, 19th February, 2014

ORDER

In continuation of this Department's earlier order F.No. 36(19)/2012-Judl. dated 01.04.2013, the President is pleased to engage following advocates in the various categories of panels as mentioned below for conducting the Central Government cases (other than the cases of Income-tax and Railway Departments) and for the conduct of the cases filed against Public Officers while in the service of the Central Government with immediate effect for a period 'until further orders' before the following courts in Rajasthan: -

A. Rajasthan High Court at Jaipur
Central Government Counsel

S.No.	Name & Address
1.	Vikas Jain 460, Rani Sati Nagar, Ajmer Road, Jaipur-302019 9413114200
2.	Nilu Mathur Flat No. 4, Plot NO. 23, Teachers Colony, DCM Ajmer Road, Jaipur 9414031202
3.	Kanishk Gupta B-27, J.P. Colony, Imliwala Phatak, Jaipur 9982069938
4.	Siraj Mohammad Khan 1150, Rasta Mehran, Ramganj Bazar, Jaipur-302003 9414033786
5.	Ramgopal Choudary E-I, II Phase, Indra Nagar, Jhalana Dungari, Jaipur-302004 9928213086
6.	Pawan Kumar Sharma C-246, Malviya Nagar, Jaipur-302017 9461684160
7.	Sanjay Mahla 4 Dha 15, Housing Boad Colony, Shastri Nagar, Jaipur-16 9414245796
8.	Laxman Madnani #201, Satya Apptts, Sangram Colony, C Scheme, Jaipur 98292 31277
9.	Rakesh Kumar Sharma 4-T-10, Jawahar Nagar, Jaipur 9829183621

10.	Sanjay Srivastava 26, Mahaveer Nagar, Tonk Road, Jaipur 9829670513
11.	Rajesh Maharshi 308, Shri R.K. Tower, Near Pink City Tower, Jhotwara Road, Jaipur 9829011299
12.	Surendra Kumar Meel Plot No. 43, Sanskar Vihar, Sirsi Road, Meenawala, Jaipur-302021 9829977052

**B. Rajasthan High Court at Jodhpur
Central Government Counsel**

1	Rajesh Choudhary B-5, Saket, Near Paanch Batti Circle, Residency Road, Jodhpur- 342001 9928460121
2	Vinay Jain 237, Umaid Heritage, Jodhpur 9414134213
3	Pappu Sangwa 5/15, Rajput Shabha Bhawan, Paota B Road, Jodhpur 9214412303
4	Lokesh Mathur 12/44, Chopasni Housing Board, Jodhpur-342008 9460684538

**C. Central Administrative Tribunal, Jaipur Bench
Senior Central Government Standing Counsel**

1	Mukesh Agarwal 12, Dayal Nagar, Near Narayan Niwas, Goptal Pura Bye Pass, Jaipur- 302015 9414076434
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**D. Central Administrative Tribunal, Jaipur Bench
Additional Central Government Standing Counsel**

1	B.K. Bhargava 61/79, Sec-6, Pratap Nagar, Sanganer, Jaipur-302033
2	Sunil Kumar 19-B, Arjunpuri, Imli Phatak, Jaipur 9785181761
3	Ms. Rekha Madnani #201, Satya Apts, Sangram Colony, C. Scheme, Jaipur 9829595561

E. Central Administrative Tribunal, Jodhpur Bench
Additional Central Government Standing Counsel

1	Mahendra Singh Godara 68A, Laxmi Vihar, Near Madhuban, Basni-I, Jodhpur 9829246316
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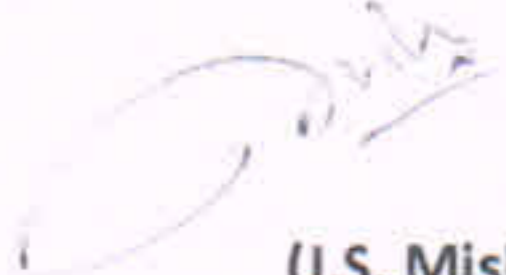
F. District and Subordinate Courts, Rajasthan
Additional Standing Government Counsel

S.N	Name and Address	Court Name
1	Madan Lal Anand Nagar Colony, Ward no. 21, Near Rly Under Bridge, Khairthal, Teh. Kishangarh Bass, Alwar 9950371617	Alwar
2	Jai Prakash Gautam Near DAV School, Ward No. 24, Raisingh Nagar, Sriganganagr-335051 9784827001	Sriganganagar
3	Ms. Vimla Kumari Malav Advocate Distt/Sub. Courts Baran, Rajasthan	Baran
4	Syed Nazeer Ahmad Naqvi 860, Ghat Gate, Jaipur-3 9414250786	Jaipur
5	Mahesh Vyas Hanuman Hatha, Bikaner-334001 9829221010	Bikaner
6	Alok Parashar 32, Daga Building, KEM Road, Bikaner 7737550276	Bikaner
7	Surendra Kumar Mathur 433-A, Scheme No. 2, Lajpat Nagr, Alwar- 301001 9829215756	Alwar
8	Abdul Majid Khan 601, Mohalla Gorian, Near Badanpura, Jaipur 9828018347	Jaipur
9	Sunil Kumar Sharma A-318, Multan Nagar, Diwakari, Alwar 9414345211	Alwar
10	Om Prakash Joshi 3, Utkarsh Plaza, Chopasant Road, Jodhpur 9414195950	Jodhpur

2. The engagement of above advocates in 'Table A to E' will be governed by the terms and conditions contained in this Department's O.M. No.26(1)/99-Judl., dated 24th September, 1999 read with O.M.No.26(1)/2005-Judl., dated 31st January, 2008. and 26(1)/2011-Judl. dated 01.09.2011.

3. The engagement of above advocates in 'Table F' will be governed by the terms and conditions contained in this Department's OM No. 27(11)/1999-Judl. 24.9.1999 read with OM No. 27(25)/2011-Judl. dated 01.09.2011.

4 Hindi version of this order will follow.

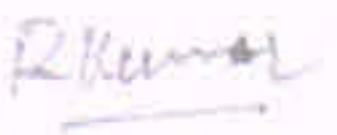

(J.S. Mishra)
Assistant Legal Adviser

To

The above advocates.

Copy to:

1. Shri P.P. Malhotra, Additional Solicitor General of India, 21, Uday Park, New Delhi-110 049. Tel.26969333, 26565722, 26515333(R), 23386368(CH), FAX: 26865222.
2. Shri Vinit Kumar Mathur, Assistant Solicitor General, Raj Bhawan, 784, 5th Chopsani Road, Jodhpur-342003
3. Shri Satyendra Singh Raghav, Assistant Solicitor General of India, A-12, Vaishali Nagar, Jaipur. 9929722255(M).
4. The Registrar, Rajasthan High Court, Jaipur Bench, Jaipur.
5. The Accountant General, Jaipur, Rajasthan.
6. District and Sessions Judge, Alwar/Sriganganagar/Bikaner/Jaipur/Jodhpur/Baran.
7. Cash(LA) Section w.r.t. payment of retainer fee to Sr.CSGS mentioned in Table 'C'.
8. Pay and Accounts Office, D/o Legal Affairs, New Delhi.
9. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
10. Hindi Unit for Hindi version of this order.
11. Guard File/Judicial Section with 5 s/copies.


(Ram Kumar)
Section Officer (Judicial)